## SHORTFALL IN THE EXPORT OF COTTON-TEXTILES

1469. SHRI R. P. KHAITAN: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) whether it is a fact that there has been a short fall in the export of cotton textiles during the year 1968;
- (b) if so whether any inquiry has been held into the causes thereof; and
  - (c) if so, the findings thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) No, Sir, exports of cotton textiles during 1968 are actually higher than these in 1967.

(b) and (c). Do not arise.

## EXPORT OF NON-TRADITIONAL PRODUCTS

1470. SHRI BABUBHAJ M. CHINAI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) the measures taken to increase the exports of non-traditional industrial products;
  and
  - (b) what is the result of such measures?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) Some of the important measures taken to increase the exports of non-traditional industrial products are: —

- (i) supply of imported raw materials required for export production under the policy of import replenishment.
- (ii) Cash assistance on exports of selected products to develop marketing competence and to neutralise the disadvantages inheren in the present stage of development of economy.
- (iii) Supply of important indige- | nous raw materials like | iron and

sUel for engineering industry  $\,$  and some  $\,$  ra $_{w}$  materials for the plastics industry  $\,$  for export  $\,$  production  $\,$  at matronal  $\,$  prices.

- (iv) Drawback ol customs and centra] excise duties.
- (v) Bank credit to exporters at the concessional rat. of 6 per cent.
- fvi) Concessional railway freight on the movement of a large number of export products from centres of production to the ports of exports.
- <b) The various measures to assist exports have resulted in increases in the exports of engineering goods, (excluding prime iron and stejl) from Rs. 27.99 crores during April 1967 to January 1968, to Rs. 69.89 crores during April 1968 to January 1969; the exports of chemicals and allied products from Rs. ff.tS8 crores during April—November 1967 to Rs. 21.69 crores during April—November 1968.</p>
- 1471. [Transjem-d to ihe 25th Mo.rch, 1969]

## HULKS FOR CANTONMENT BOARD EMPLOYEES

## 1472. SHRI ARJUN ARORA: SHRI GULAM NABI UNTOO:

Will the Minister of DEFENCE be pleaded to state:

- (a) whether it is a fact that the Government of India have not framed the necessary rule<sub>3</sub> for the appointments, promotions and medical treatment of the Cantonment Board employees *ond* their dependants; and
  - (b) if so, the reason therefor?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) and (b) The draft rules pertaining to recruitment, promotion and medical treatment in respect of Cantonment Board employes hnve been published in the *Gazette* of *India* for inviting ob-jectionsjsuggestions thereto. Certain objections have been received and are under examination. It is expected that these rules will be finalised shortly.